Mega power projects in BIHAR

- 401. SHRI RAJNITI PRASAD: Will the Minister of POWER be pleased to state:
- (a) the details of mega power projects to augment availability of power in Bihar;
- (b) the locations selected in Bihar for installation of these projects along with their completion schedule; and
- (c) whether Government would consider giving priority to those States that are facing acute power scarcity?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) Details of thermal mega power projects under construction in Bihar are as given in the table below:

SI. No.	Name of Project	Location (District)	Implementing Agency	Capacity (MW)	Commissioning Schedule
1.	Barh STPP St.I	Patna	NTPC	$3 \times 660 = 1980$	2012- 14
2	Barh STPP St.II	Patna	NTPC	$2 \times 660 = 1320$	2012- 14
3	Nabi Nagar TPP	Aurangabad	NTPC JV with Railways	$4 \times 250 = 1000$	2012- 13
				4300	

There are no hydro projects under construction in Bihar.

(c) Central Sector mega power projects are planned in different States depending upon availability of suitable sites and other inputs including infrastructural facilities required for setting up of such projects.

Private companies in distribution and transmission

- 402. SHRI T.K. RANGARAJAN: Will the Minister of POWER be pleased to state:
- (a) whether the distribution and transmission of electricity has been entrusted with private companies in various States;
- (b) if so, the details of the States where private companies were given contract for the purpose, along with the details of the companies, State-wise;
- (c) whether Government has any mechanism to evaluate/monitor the working of these companies; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) The details of private distribution companies operating in various of the country as furnished by the Central Electricity Authority are given in the STATEMENT-I (See below). The details of private transmission companies operating in inter-state transmission of electricity in various States of the country as given by the Central Electricity Regulatory Commission are given in the Statement-II (See below).

(c) and (d) The Electricity Act, 2003 provides for specification of performance standards of a licensee or a class of licensees by the Appropriate Commissions. Further, the National Electricity Policy stipulates that Appropriate Commission should regulate utilities based on pre-determined indices on quality of power. Further more the Electricity Rules, 2005 notified under the Electricity Act, 2003, provide for establishment of Grievance Redressal Forum by the distribution licensee for redressal of grievances of consumers.

The Electricity Rules, 2005 also provide for appointment of Ombudsman by the State Commission under section 42(6) of the Act and hè shall, *inter-alia*, submit his opinion on the licenseeus compliance of standards of performance as specified by the Appropriate Commission during the preceding six months.

Statement-I
Private Distribution Companies (DISCOMs) in India

The Private Distribution Companies (DISCOMs) are operating in various parts of the country as indicated below:

SI.No.	Name of the Company	Name of the Area/State where operating	In operation since
1	2	3	4
1.	Calcutta Electricity Supply Co. (CESC)	Kolkata (West Bengal)	1897
2.	Ahmedabad Electricity Co. Ltd. (Torrent Power Ltd.)	Ahmedabad (Gujarat)	1913
3.	Surat Electricity Co. Ltd. (Torrent Power Ltd.)	Surat (Gujarat)	1920
4.	BSES (Reliance Energy Ltd.)	Mumbai (Maharashtra)	1929
5.	Tata Power Co. Ltd.	Mumbai (Maharashtra)	1907
6.	Kanan Devan Hills Plantations Company Private Limited	Munnar area, Idduki District (Kerala)	1910
7.	Dishergarh Power Co. Ltd.	Ranigunge-Asansol Belt (West Bengal)	1919

1	2	3	4
8.	Noida Power Co. Ltd (NPCL)	Greater NOIDA (Uttar Pradesh)	1993
9.	NESCO	North-Eastern Sector (Orissa)	1999
10.	WESCO	Western Sector (Orissa)	1999
11.	SOUTHCO	Southern Sector (Orissa)	1999
12.	CESCO	Central Sector (Orissa)	1999
13.	BSES Yamuna Power Limited (BYPL)	East and Central Delhi	2002
14.	BSES Rajdhani Power Limited (BRPL)	West and South Delhi	2002
15.	North Delhi Power Limited (NDPL)	North and North-West Delhi	2002

Note: Chhattisgarh State Electricity Regulatory Commission has informed that there is only one private company in the State of Chhattisgarh namely M/s Jindal Steel & Power Ltd., which has been issued distribution license for distribution of electricity in limited area of Jindal Industrial Area adjoining two villages in the district of Raigarh.

Statement-II

List of Private Transmission Licensees of CERC
(As on 31.12.2008)

SI. No	Petition	Name of organization	Date of issue of order	Date of issue of licence
1	2	3	4	5
1.	40/2003	Powerlinks Transmission Ltd.	22.10.2003	Licence issued on 13.11.2003
2.	97/2006	Torrent Power Transmission Private Limited	16.5.2007	Licence issued on 16.5.2007
3.	44/2007	Jaypee Power GRID Limited (JPPGL)	1.10.2007	Licence issued on 1.10.2007
4	157/2007	Essar Power Transmission Company Ltd.	10.4.2008	Licence issued on 10.4.2008
5	32/2008	Parbati Koldam Transmission Company Limited	15.9.2008	Licence issued on 15.9.2008
6.	27/2008	Western Region Transmission (Maharashtra) Pvt. Ltd.	30.12.2008	Licence issued on 30.12.2008

1	2	3	4	5
7.	28/2008	Western Region Transmission	30.12.2008	Licence issued on
		(Gujarat) Pvt. Ltd.		30.12.2008
8.	116/2008	Teestavalley Power	14.5.2009	Licence issued on
		Transmission Ltd.		14.5.2009
		New Delhi		
9.	16/2009	North East Transmission	16.6.2009	Licence issued on
		Company Ltd,		16.6.2009
		New Delhi		

Power shortage

- 403. SHRI MOHD. ALI KHAN: Will the Minister of POWER be pleased to state:
- (a) whether there is power shortage in the country:
- (b) if so, the details thereof, State-wise, especially in Andhra Pradesh;
- (c) the actual demand and supply in each State especially in Andhra Pradesh during the last three years; and
- (d) by when 100 per cent power would be supplied for domestic and industrial purposes in each State especially in Andhra Pradesh to develop the country in all aspects?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) Yes, Sir. There is an overall shortage of power in the country both in terms of energy and peaking power. The shortages vary from state to state on month to month and day to day basis depending upon the demand and supply of power. The energy and peaking shortage in the country during 2009-10 (April to October, 2009) was 9.8% and 12.6% respectively. The state/UT-wise details in this regard, including Andhra Pradesh, are enclosed are given in the Statement-I (See below).

- (c) The State/UT-wise details of actual demand and supply of power including Andhra Pradesh during the last three years are given in the Statement-II (See below).
- (d) Electricity is in the concurrent list in the constitution of India. The supply and distribution of electricity to various sectors in a State comes under the purview of State Government/State Power Utilities. The National Electricity Policy notified by the Government stipulates that demand for electricity to be fully met by 2012; energy, and peaking shortages to be overcome and adequate spinning reserve to be available.